

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-27/2005/3012/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the ^{05th} April, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJ/WKA/2023/CL-SL(3)/15 dtd. 31.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.04.2023, alongwith station leave permission from the evening of 31.03.2023, till the morning of 04.04.2023.** The Chief Judicial Magistrate, West Karbi Anglong, Hamren and in his absence the Munsiff cum JMFC, West Karbi Anglong, Hamren shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-27/2005/3013/dated 05/04/23.

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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